taken place in the three villages of Mahbubnagar district in Andhra Pradesh.

(b) and (c) Do not arise.

"महाभारत" धारावाहिक का दूरदर्शन पर प्रसारण

508. श्री पशुपति नाथ सुकुल : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) "महाभारत" धारावाहिक का दूरदर्शन पर प्रसारण किस तारीख से शुरू किये जाने की संभावना है ; और

(ख) क्या इस धारावाहिक का प्रसारण भी रामायण की भांति रविवार को प्रातः उसी समय किया जायेगा या किसी और समय ?

संसदीय कार्य मंत्री तथा सूचना और प्रसारण मंत्री (श्री एच० के० एल० भगत) : (क) और (ख) सरकार ने प्रस्तावित धारावाहिक "महाभारत" की संकल्पना को स्वीकृत कर दिया है । इस धारावाहिक को टेलीकास्ट करने की तारीख तथा समय की पाइलाट कड़ियों के प्राप्त हो जाने तथा उनका प्रिव्यू और अनुमोदन हो जाने के बाद ही निश्चित किया जाएगा ।

देर रात्रि में फिल्मों का प्रसारण

509. श्री पशुपति नाथ सुकुल : क्या सूचना और प्रसारण मंत्री 11 मार्च, 1988 को राज्य सभा में अतारांकित प्रश्न 1827 के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि दूरदर्शन द्वारा देर रात्रि में फिल्मों का प्रसारण कब से पुनः आरम्भ किये जाने की संभावना है ?

संसदीय कार्य मंत्री तथा सूचना और प्रसारण मंत्री (श्री एच० के० एल० भगत): देर रात्रि की फिल्मों का टेलीकास्ट पुनः शुरू करने की तारीख अभी निश्चित की जानी है ।

Progress of the IInd Self-Financing-Scheme for Commercial Flats

510. SHRI ATAL BIHARI VAJPAYEE; Will the Minister of URBAN-DEVELOPMENT fee pleased to state:

(a) to what extent the DDA has progressed in its IInd Self-financing scheme for commercial flats (September 1985) in deciding location, cost and size of flats, allocations made, alongwith total registrations, surrenders and cancellations, till date;

(b) whether the DDA has informed the applicants of the steps taken to implement the said scheme; if not what are the reasons therefor; and

(c) whether the DDA is delaying implementation of the scheme under pressure from private builders; if not what are the reasons for delay and by when the flats would be completed or allocated?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) DDA *is* considering allocation of commercial flats to the registrants of second S.F.S. Commercial Scheme in Laxmi Nagar and janakpuri or wherever the flats will be constructed by the DDA. Allocations will be made after inviting applications from the registrants. Final cost and size of the flats will be available only after the construction are complete. The number of total registrants for 2nd S.F.S. Commercial Scheme was 549 out of which 7 have surrendered their registration and taken refund.

'(b) No, Sir. The applicants will fee informed only after a final decision has been taken.by the DDA for construction of the flats and allocations are made.

(c) No, Sir. The' delay in implementation of this scheme was due to high rise building ban, non-availability of suitable sites and services.